

17/10/92  
Order/Judgement despatched  
to Applicant, Respondent (ii)  
on 27-7-92

R.P.No. 801/92 for  
correcting Clerical  
mistake, dated on  
12-10-92.

MRK 284

R.P.No. 157/92  
for order by  
circumlocution

Yield  
15/10

Notice is given  
to applicant on 23/10/92

Notice dt. ....  
Served on Applt./Resp.  
on ....

Notice dt. 23/10/92  
Served on Applt./Resp.  
on 29/10/92

18/11/1992

R.P.No 157/92

O.A.No. 430/92

Date:  
19-10-1992

Mr. V. S. Masurkar for Review  
Petitioner (Original respondent)

Mr. D. V. Gangal Review respondent  
(Original applicant)

Let notice be issued to the  
original applicant under RP  
A.D.

Adjourned to 21-12-1992

*My  
h  
Sd/  
M.Y. PRIOLKAR) (S.K. DHAON)  
M(A) VC*

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,  
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,  
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Tribunal's order

Dated : 21.12.92.

Mr. V. S. Masurkar for the Review  
Petitioners (Original Respondents) and  
Mr. D. V. Gangal for the Review Respondents  
(Original Applicants).

All these Review Petitions are to be  
heard by the same Bench which had heard the  
Original Applications, namely, Hon'ble V.C. and  
Administrative Member Mr. Priolkar. It may be  
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all  
the above mentioned cases.

Sd/-  
(V.D. Leshmukh)  
Member (J)

Sd/-  
(M.Y. Priolkar)  
Member (A).